HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N-5257/2023
Dated: 08/11/2023

- N O T I C E -

The following is the position of Honourable Vacation Judges during the ensuing Diwali Vacation - 2023.

THE HON'BLE JUSTICE URMILA JOSHI-PHALKE
From 11/11/2023 To 18/11/2023

THE HON'BLE MRS. JUSTICE VRUSHALI V. JOSHI
From 19/11/2023 To 27/11/2023

The cases for Urgent orders (Fresh Filing) will be taken up on the following dates by Their Ladyships.

THE HON'BLE JUSTICE URMILA JOSHI-PHALKE	**Tuesday**	**the 14th Nov. 2023**
	Friday	**the 17th Nov. 2023**
THE HON'BLE MRS. JUSTICE VRUSHALI V. JOSHI	**Tuesday**	**the 21st Nov. 2023**
	Friday	**the 24th Nov. 2023**

AT 11.00 a.m. To 01.00 p.m. in "A" CHAMBER.

In all applications for Bail 48 hours notice (in case out of Nagpur) and 24 hours notice (in case from Nagpur) should be given to the Government Pleader. In respect of Civil Matters in which Government is party, advance copy be supplied to Government Pleader office.

The following Officials are appointed as Vacation Court Sheristedars for the period indicated against their names :-

Name	**Period**
1) Shri N. M. Daf, C. S. to Hon'ble Justice Urmila Joshi-Phalke, 140, Telephone Exchange Chowk, Near Dalvi Hospital, Garoba Maidan, Nagpur. Mobile No. 7875331140.	From 11/11/2023 to 18/11/2023
2) Smt. V. B. Utane, C. S. to Hon'ble Mrs. Justice Vrushali V. Joshi, D-36/2, M. S. Qtrs., Behind N. S. K. Housing Society, Ravi Nagar, Nagpur. Mobile No. 9422812180.	From 19/11/2023 to 27/11/2023

The addresses quoted above are for the general information of litigants and the lawyers moving the matters before the Honourable Vacation Judges. **Nobody should contact Their Ladyships directly, either personally or on Phone and the appointments with Their Ladyships to attend Court business should be fixed only through the Vacation Court Sheristedar.**

Sd/-
Registrar
(Judicial)

08th November, 2023.

Endt. No. N- 5257/2023. Dated: 08/11/2023.

Copy forwarded with compliments for information to :-

1) The Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.), High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government Pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Director, J.O.T.I., Nagpur.
7) The Principal District & Sessions Judge, _____
   and The District Judge, _____ with a request to communicate the same to the Bar Association.
8) The Deputy Registrars,
9) Senior Private Secretary
10) The Chief Translator & Intr.
11) Deputy Chief Translator & Intr.
12) The Assistant Registrars
13) The Librarian.
14) All Section Officers
15) Protocol Officer cum Court Keeper
16) All Court Sheristedars
17) Assistant Copying Section
18) R.K.P.

Sd/-
Registrar
(Judicial)